

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-122(PB)/2017

IN THE MATTER OF:

Bank of Baroda

.....Petitioner

v.

Ultra Home Construction Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

**Ms. Surabhi Khattar & Mr. Aditya Marwah,
Advocates**

For the Respondent(s) :

**Mr. Ajay Kumar Jain & Ms. Shivani Kadam,
Advocates**

ORDER

Learned counsel for the Resolution Professional states that the report shall be filed in the registry today.

List for further consideration on 16.11.2017.

**(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT**

**(DEEPA KRISHAN)
(MEMBER TECHNICAL)**

14.11.2017
Vineet